


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI  
Tis Hazari Courts

ORDER

On attaining the age of superannuation **Sh. Ramjee Upadhyay S/o Sh. Gouri Swor Upadhyay**, Judicial Assistant, E.C. No- 12203 shall retire from Government Service with effect from 31/12/2023 (Afternoon).

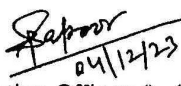
  
4.12.23  
(Narottam Kaushal)  
Principal District & Sessions Judge (HQs)  
Delhi

No. ~~8533~~ 888 Admn. II/PF/Ret./2023

Delhi, Dated the ~~04~~ **4 DEC 2023**

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, East District, KKD Courts, Delhi.
- 3 The Accounts Officer/Assistant Accounts Officer, Accounts Branch, East District with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, East District, KKD Courts, Delhi.
- 6 The Sr. A.O. (J), A.O. (Judicial), Branch Incharge:- Vigilance & Litigation Branch, District Central & East, Delhi/New Delhi.
- 7 Dealing Assistants- ACRs (Admn-I), Seniority & Promotion-JJA & JA (Admn-II), Transfer & Posting (Admn-II)/ District Central, THC, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, East District, KKD Courts, Delhi, for further necessary action.
- 9 All the PRO/APRO, Tis Hazari Courts/Patala House Courts/KKD Courts/Rohini Courts/Dwarka Courts/Saket Courts, Delhi/New Delhi.
- 10 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 11 Hindi Section, Tis Hazari Courts, Delhi.
- 12 Promotion Cell, Tis Hazari Courts, Delhi.
- 13 Layers Seat, Tis Hazari Courts, Delhi.
- 14 **Sh. Ramjee Upadhyay S/o Sh. Gouri Swor Upadhyay**, Judicial Assistant/Ahlmad in the court of Sh. Prayank Nayak, Ld. Principal Magistrate, JJB-VI, East Vishwas Nagar, Shahdara, KKD, Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical hardware and software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied.

  
24/12/23  
Administrative Officer (), (Admn.II)  
O/o Principal District & Sessions Judge (HQs)  
Tis Hazari Courts,  
Delhi.